

AM

13-12-91

Hon. Mr. Justice V.C. Srivastava, V.C.

Learned counsel for the respondent prays for a weeks time to file reply. Time is granted. Beyond if any to be filed within 2 weeks hereafter. List has case alongwith C.A. NO. 278/91 on 26-2-92

✓

V.C.

19-5-92

Hon. Justice V.C. Srivastava
Hon. K.L. Singh, J.

Learned counsel for the respondent, in a.d. 9/5/92 states that the applicant has been called for screening and selection. In view of the above statement made by the learned counsel for the applicant the application is examined as in forenoon.

Received copy of
order for respondent
Dr. Singh
22.5.92

AM

✓
V.C.

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